

**CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD**

**OA/020/545/2018
Date of Order : 13-06-2018**

Between :

1. N.V.V.PrasadaRao S/o Nakka Venkata Rao,
Aged 36 years, Group 'C',
Occ: Torpedo Fitter (HSK-II), T.No.2660,
Naval Armament Depot,
Visakhapatnam – 530009.
2. S. Ganesh Rupa Kanna Babu
S/o Sri Saragadam Ramu Naidu,
Aged 35 yrs, Occ: Torpedo Fitter (HSK-II),
T.No.2689, Naval Armament Depot,
Visakhapatnam-530009.
3. M.Sevara Rao S/o Mondepu Naga Raju,
Aged 32 yrs,
Occ: Torpedo Fitter (HSK-II),
T.No.2631, Naval Armament Depot,
Visakhapatnam-530009.
4. K.Surya Prakash S/o Keelu Trinadha Rao,
Aged 35yrs, Occ: Torpedo Fitter (HSK-II),
T.No.2685, Naval Armament Depot,
Visakhapatnam-530009.
5. Yellapu Venkata Ganesh S/o Yellapu Suri Apparao,
Aged 35 yrs, Occ: Store Keeper, C.No.2192,
Naval Armament Depot, Visakhapatnam-530009.
6. K. Krishnam Raju S/o Sri Kolanuvada Siva Rama Raju,
Aged 35 yrs, Occ: Torpedo Fitter (HSK-II), T.No.2686,
Naval Armament Depot,Visakhapatnam-530009.
7. Chuchukonda Ganesh S/o Chuchukonda Manikyam,
aged 36 yrs, Occ : Ammunition Mech-I, T.No.2638,
Naval Armament Depot, Visakhapatnam-530009.
8. Ishaq Ali Khan S/o S.A.Khanm,
aged 35 yrs, Occ : Ammunition Mech-I, T.No.2667,
Naval Armament Depot, Visakhapatnam-530009.
9. Silla Hemalatha D/o Sri S.VenkataRao,
aged 34 yrs, Occ : Torpedo Fitter (SK), T.No.2828,
Naval Armament Depot, Visakhapatnam-530009.

10. Villuri Tulasi Rama Srinu S/o Sri Adi Appa Rao,
aged 38 yrs, Occ : Ammunition Mech-II, T.No.2797,
Naval Armament Depot,
Visakhapatnam-530009, R/o D.No.18-10-6/3, Jogaipet Street,
Gavarapalem, Anakapalle-531002.

11. Gummuregula Sekhar Raju S/o Sri Jagadeeswara Rao,
aged 35 yrs, Occ : Armament Fitter (HSK-II), T.No.2694,
Naval Armament Depot,
Visakhapatnam-530009.

....Applicants

AND

1. The Union of India, Rep by its Secretary,
Ministry of Defence, South Block, DHQ (PO),
New Delhi-110011.
2. The Chief of Naval Staff,
Integrated Headquarters,
Ministry of Defence, Sena Bhavan, DHQ (PO),
New Delhi 110011.
3. The Flag-Officer-commanding-in-Chief,
Head Quarters, Eastern naval Command,
Naval Base (PO),
Visakhapatnam-530014.
4. Chief General manager,
Naval Armament Depot,
Visakhapatnam 530009.

...Respondents

Counsel for the Applicant: Mr. P.B.Vijay Kumar

Counsel for the Respondents : Mr. Mohan Rao, Addl.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS.MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Dr.P.B.Vijay Kumar, learned counsel appearing for the applicants. MA No.329 of 2018 seeking permission to join together is allowed.

2. Learned counsel for the applicants prayed that an interim direction may be issued by this Tribunal to permit the applicants to appear in the Written Examination scheduled to be held on 17.06.2018 or on any other subsequent date for the post of Chargeman (AWS) in the Naval Armament Depot, Visakhapatnam. He drew attention to the Notification for the said post according to which age relaxation to departmental candidates with 3 years service is up to 40 years of age. The grievance of the applicants is that despite the age relaxation available for departmental candidates, the respondents have wrongly shown the applicants as over aged.

3. Considering the material on record and the submissions made by the learned counsel for the applicants there is *prima facie* case for granting interim relief as prayed for. The respondents are directed to permit the applicants to appear in the Written Examination scheduled to be held on 17.06.2018 or on any subsequent date.

4. The Original Application is disposed of accordingly at the stage of admission. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 13th June, 2018.
Dictated in Open Court.

vl

